

(22)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 5.6.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/8/IB/2018  
PETITION NUMBER : CP/39/ (IB)/2018  
NAME OF THE PETITIONER(S) : VASUDEVAN (IRP)  
NAME OF THE RESPONDENT(S) : TIFFINS BARYTES ASBESTOS & PAINTS LTD  
UNDER SECTION : 7 R ULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	GAUTHAM VENIKATESH	Counsel for R3, R4, R5	V. Gautham
	K. MOOLY	Counsel for Applicant	
	K. VASUDEVAN	RP	
	N.V. Suresh	7th Respondent	

**ORDER**

Counsel for Applicant present. RP in person present. There is no representation on behalf of R6 and R8. Mr. N.V. Suresh/R7, who present in person has already complied with the order dated 12.03.2018. He is relieved as his presence is not required in the matter anymore.

The IRP is given direction to issue a fresh notice to R6 to make compliance with the order dated 12.03.2018. Counsel for R3, R4 and R5 is directed to file reply on next date of hearing. Put up on 12.06.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)